

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT)(Ins.) No. 1028 of 2020**

**IN THE MATTER OF:**

**BRS Ventures Investment Ltd. ...Appellant**

**Vs.**

**Registrar of Companies, Guwahati ...Respondent**

**With**

**Company Appeal (AT)(Ins.) No. 1042 of 2020**

**IN THE MATTER OF:**

**Assam Company India Ltd. ...Appellants**

**Vs.**

**Registrar of Companies, Guwahati ...Respondent**

**Present:**

**For Appellant: Mr. Ajay Gaggar, Ms. Vineeta Rathore,  
Mr. Robin Sirohi, Advocates.**

**For Respondent: Dr. Ramesh Kumar Bhola, ROC Guwahati**

**ORDER**

**(Through Virtual Mode)**

**19.04.2021:** Dr. Ramesh Kumar Bhola, ROC, Guwahati further seeks and is granted two weeks' time to file reply affidavit in physical form with clear direction that no further time will be allowed.

...contd.

Let the matter be fixed for **'Admission' (After Notice) on 20<sup>th</sup> May, 2021.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

Ss/B